

Sl. No.	Agricultural Goods	State Name
4	Fruit (Mangoes & Oranges)	Gujarat, Karnataka, Maharashtra, Tamil Nadu, Telangana & Uttar Pradesh
5	Coco Powder	Tamil Nadu
6	Fertilisers	Maharashtra & Tamil Nadu
7	Drip Irrigation pipes	Maharashtra
8	Insecticides and pesticides packets	Maharashtra
9	Cotton seed bags	Maharashtra
10	Vegetable Seeds	Tamil Nadu, Bihar
11	Sahi Litchi	Bihar

Use of Chinese equipment in 5G network

1286. SHRI VIVEK K. TANKHA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Ministry plans to allow the use of Chinese manufactured and assembled equipment by telecos while setting up of 5G network/spectrum;
- (b) if so, the reasons therefor; and
- (c) if not, the details of steps taken to prevent use of Chinese equipment?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) to (c) The use of 5G technology in telecommunications networks in India has not yet commenced. The focus is currently on trials of India specific 5G applications and use cases. Further, in so far as public procurement of telecom equipment is concerned, the same will be as per General Financial Rules (GFR), 2017 including amendment dated 23rd July 2020.

Valuation of BSNL and MTNL

1287. SHRI KUMAR KETKAR: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the value of MTNL and BSNL as on date;
- (b) the manner in which it has been arrived at, which agency has decided it and what is the basis of valuation;

- (c) the details of land and building, towers, equipment and tech facilities owned by BSNL and MTNL with their present market value;
- (d) the present liability of BSNL and MTNL;
- (e) the necessity of disinvestment of MTNL and BSNL; and
- (f) whether Government has shortlisted any buyer for BSNL and MTNL, if so, what is the criteria to sell, who is the buyer and what is the cost?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) Bharat Sanchar Nigam Limited (BSNL) has adopted Indian Accounting Standards (IND AS) from 01.04.2015 onwards. The book value (Net Worth) of BSNL as per Audited Financial results for the year ending 31.03.2020 is ₹59,143 crore. The valuation of certain land parcels has been assessed on fair valuation principle as per applicable Indian Accounting Standards (IND AS) provision.

Mahanagar Telephone Nigam Limited (MTNL) informed that as on 31.03.2020 its networth is ₹(-) 13,586 crore. The valuation is derived on historical basis in MTNL.

(c) The detail of land and building, towers, equipment and tech facilities owned by BSNL and MTNL with their net book value is given in the Statement (*See* below).

(d) As per the audited financial results for the year ending 31.03.2020, the total liabilities of BSNL and MTNL are ₹87,618 crore and ₹30,242 crore respectively.

(e) and (f) There is no proposal to disinvest BSNL and MTNL.

Statement

Details of land and building, towers, equipment and tech facilities owned by BSNL and MTNL with their net book value

Property, plant and equipment	Net Book Value as on 31.3.2020 (in ₹ crores)	
	BSNL	MTNL
1	2	3
Tangible assets		
Free hold land *	64,408	18.52
Buildings	3,432	771.67

1	2	3
Apparatus and plants	14,614	1417.55
Motor vehicles and launches	14	-
Cables and lines and wires-telecom ducts, cables and optical fibre	8,211	-
General plant and machinery- other than continuous process plant	464	-
Towers and satellites	1,584	-
Office machinery and equipment	14	-
Electrical fittings	668	-
Furniture and fixtures	14	-
Computer-end user devices	111	-
Computer-servers and networks	108	-
SUB TOTAL	93,642	2207.74
Intangible assets		
Entry license fees	5,505	-
Computer software	241	-
SUB TOTAL	5,746	-
Right of use assets		
Land	399	-
Leasehold Land	123	285.62
Building	565	17.75
Apparatus and Plant	2	-
Cables and Line & Wires	6	-
Towers & Satellites	2,659	-

1	2	3
Motor Vehicles	1	-
SUB TOTAL	3,755	303.37
Other Assets	-	1479.01#
GRAND TOTAL of Property Plant & Equipment	1,03,143	3990.12

* Land assets amounting to ₹6,201 crore have been transferred to Assets held for sale in the FY 2019-20 and not included in the value of Free Hold land above.

For MTNL, the value of all other assets is clubbed together.

Disinvestment of BSNL and MTNL

1288. SHRI KUMAR KETKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government has disinvested the land holding of BSNL and MTNL under the Ministry/Department of Telecommunications since 2014;

(b) the list of properties according to State and location, type of property, type of transaction, brief description, actual value and value it was sold for and the details of the sale/lease including the buyer/leaser, amount, date and authority conducting the commercial transaction;

(c) Government's policy for commercialisation or sale/auction/lease of land owned by Ministry/DOT; and

(d) at present who is the competent authority in the Ministry administering these properties under the ownership of the Ministry/ DOT?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DHOTRE SANJAY SHAMRAO): (a) The Government has not disinvested any land holding of BSNL and MTNL under Ministry/DoT since 2014.

(b) Nil in view of (a) above.

(c) and (d) The process and guidelines for monetization of assets are based on Department of Investment and Public Asset Management (DIPAM) guidelines notified *vide* their O.M No. 3/3/2018/DIPAM-II dated 08.03.2019 (Information is available at https://dipam.Kov.in/sites/default/files/Asset%20Monetisation%20Procedure%20and%20Mecnanism_0.pdf) wherein Alternate Mechanism (AM) of group of ministers has been delegated powers to grant approval for disposal of assets.